

not so far paid their shares for 1990-91 and 1991-92 amounting to Rs. 23 crores and 19 crores, respectively.

(b) Rs. 16 crores.

(c) In 1994-95 subject to the co-sharers contributing their shares in time.

[English]

Financial assistance for non-conventional energy sources

1761. SHRI GANGADHARA SANIPALLI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the details of financial assistance for harnessing non-conventional Energy Sources, State-wise;

(b) whether the Government propose to allot more funds to State like Andhra Pradesh which has large potential of non-conventional energy sources; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The State-wise outlays for 1991-92 for non-conventional energy programmes in the State sector as approved by the Planning Commission are as follows:

(Rs. in lakhs)

State	Outlays
Andhra Pradesh	31
Arunachal Pradesh	50
Assam	38
Bihar	315
Goa	26
Gujarat	352
Haryana	70
Himachal Pradesh	100
Jammu & Kashmir	48

State	Outlays
Karnataka	52
Kerala	80
Madhya Pradesh	400
Maharashtra	125
Manipur	33
Meghalaya	60
Mizoram	34
Nagaland	50
Orissa	100
Punjab	100
Rajasthan	360
Sikkim	50
Tamil Nadu	254
Tripura	67
Uttar Pradesh	320
West Bengal	60
<i>Union Territories</i>	
A & N Islands	150.00
Chandigarh	0.30
D & N Haveli	4.52
Delhi	155.00
Lakshdweep	190.00
Pondicherry	25.00
Daman & Diu	2.00

(b) and (c) The Plan allocations are finalised after detailed consultations with the States concerned, keeping in view their requirements as well as the resources available.

DESU Billing System

1762. SHRI MADAN LAL KHURANA:

SHRI TARA CHAND KHANDELWAL:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "DESU's chaotic billing system" appearing in the Indian Express dated February 8, 1991;

(b) if so, the reaction of Government thereto;